

II. A copy each (in English and Hindi) of the following papers, under section 29 of the National Dairy Development Board Act, 1987:—

- (a) Annual Report and Accounts of the National Dairy Development Board. Anand, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 7898/07]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the VOICE Society, New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 8089/07]

Reports and Accounts (2004-05/2005-06) of various education bodies and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the U.T. Mission Authority, Sarva Shiksha Abhiyan, Andaman and Nicobar Islands, for the year 2004-2005, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7647/07]
- (ii) (a) Annual Report and Accounts of the U.T. Mission Authority, Sarva Shiksha Abhiyan, Andaman and Nicobar Islands, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7648/07]
- (iii) (a) Annual Report and Accounts of the Mahila Samakhya, Kerala, for the year 2005-2006, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7653/07]
- (iv) (a) Annual Administrative Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 2005-06, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7658/07]
- (v) (a) Annual Report and Accounts of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2005-06, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 7650/07]
- (vi) (a) Annual Report and Accounts of the Rajiv Gandhi Shiksha Mission, Chhattisgarh, Raipur, for the year 2004-05, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. *See* No. L.T. 7651/07]

I Reports and Accounts (2006-07) of various Railway Operations and related papers

II Report (2006-07) of CONCOR, New Delhi and related papers

SHRI R. VELU: Sir, I beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) (a) Annual Report and Accounts of the Mumbai Railway Vikas Corporation Limited (MRVC), Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7817/07]
 - (ii) (a) Seventeenth Annual Report and Accounts of the Konkan Railway Corporation Limited (KRCL), Navi Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 7818/07]
 - (iii) (a) Annual Report and Accounts of the Railway Vikas Nigam Limited (RVNL), New Delhi, for the year 2006-07, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Nigam [Placed in Library. *See* No. L.T. 7816/07]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2006-07.